

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1910
ANSWERED ON:09.03.2010
BENEFICIARIES OF LOAN WAMER SCHEME
Pratap Narayanrao Shri Sonawane

Will the Minister of AGRICULTURE be pleased to state:

- (a) the time likely to be taken by the Government to collect this information and whether the Minister can fix any time limit for the same;
- (b) if so, the time by which this information is likely to be laid on the Table;
- (c) if not, the reasons therefor; and
- (d) the reasons for no information with the Government despite so many days after loan waiver to farmers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d): The implementation report for fulfillment of assurance given in respect of Lok Sabha Unstarred Question No.1456 dated 14.7.09 regarding Beneficiaries of Loan Wavier Scheme has been submitted vide Ministry of Finance, Department of Financial Services O.M. No.4/80/09- AC(Assurance) dated 9th February, 2010 to the Ministry of Parliamentary Affairs for laying the same on the Table of the Lok Sabha.